

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP(IB)/199(CHE)/2023  
Name of Petitioner : Prism Johnson Ltd  
&  
Name of Respondent : Vs  
Ozone Projects Pvt Ltd  
Section : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Ms. Chitra Srinivasan, Ld. Counsel for Operational Creditor.

None for the Respondent.

The order initiating CIRP against the Respondent in another petition has been stayed by Hon'ble NCLAT. Next date is stated to be 15.07.2024.

List this petition for awaiting order / hearing on **29.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**